

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.315

New IA2159/2023 IA-1411/2023

in

(IB)-342(ND)/17

IN THE MATTER OF:

M/s. Navrana Advanced Nano Products Developments International Pvt Ltd.

.... APPLICANT/PETITIONER

SECTION

U/s 10 IBC Code 2016

Order delivered on 26.04.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 25.05.2023.

Sd/-
(Court Officer)